

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2867**

TO BE ANSWERED ON THE 12TH AUGUST, 2026/ SHRAVANA 21, 1948 (SAKA)

PRAHAAR

**2867 # SHRI GHANSHYAM TIWARI:
 SMT. LAXMI VERMA:
 SHRI SUBHASH BARALA:
 DR. MEDHA VISHRAM KULKARNI:
 SHRI ASHOKRAO SHANKARRAO CHAVAN:
 SHRI KANAD PURKAYASTHA:
 SHRI RAJINDER GUPTA:**

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Ministry has unveiled 'PRAHAAR' as India's first comprehensive 'National Counter-Terrorism Policy and Strategy,' and if so, the date of unveiling and the key pillars thereof;**
- (b) the specific objectives of 'PRAHAAR' that could not be effectively addressed under the existing counter-terrorism and internal security framework;**
- (c) the institutional and coordination mechanisms proposed between Central and State agencies for the implementation of this policy; and**
- (d) the timeline for the operationalization of this strategy and the manner in which the outcomes thereof would be reviewed?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

- (a) Yes. The Ministry of Home Affairs has unveiled 'PRAHAAR' as India's first comprehensive National Counter Terrorism Policy & Strategy on 23rd February, 2026. It provides a national counter-terrorism framework for prevention of, and responding to terrorist activities and radicalization**

through coordinated "whole of government" and "whole of society" approaches. 'PRAHAAR' strategy & policy is predicated on the following pillars:

- i. Prevention of terror attacks to protect Indian citizens and interests;
- ii. Responses, which are swift and proportionate to the threat posed;
- iii. Aggregating internal capacities for achieving synergy in a whole-of-government approach;
- iv. Human rights and 'Rule of Law' based processes for mitigation of threats;
- v. Attenuating the conditions conducive to terrorism, including radicalization;
- vi. Aligning and shaping the international efforts to counter terrorism;
- vii. Recovery and resilience through a whole-of-society approach.

(b) & (c) 'PRAHAAR' addresses all counter-terrorism objectives through a comprehensive, intelligence-led proactive framework built upon a seven-pillar strategy. It shifts India from a reactive security stance to a proactive doctrine by formalizing real-time intelligence sharing through the Multi Agency Centre (MAC), securing critical infrastructure, and deploying a swift, coordinated chain of command between State agencies/Police and Specialized Central Forces like the National Security Guard (NSG). Simultaneously, it integrates cutting-edge technology, strictly upholds the

Rule of Law and human rights, and implements community-collaborative counter-radicalization modules to dismantle the terror ecosystem.

It also counters terror financing by tracing crypto wallets, choking dark web crowdsourcing, and seizing assets through Central Agencies. It aligns with Financial Action Task Force (FATF) standards and uses international treaties to block cross-border state-sponsored terror funding networks.

(d) The Government of India is committed to the progressive and phased implementation of the 'PRAHAAR' strategy. This approach prioritizes immediate institutional and systems integration while thoroughly assessing performance outcomes through a framework of layered oversight mechanisms.

In addition to the regular monitoring and assessments, one such mechanism is organizing Annual 'Anti-Terror Conference (ATC)' by the NIA under the aegis of the Ministry of Home Affairs, which serves as an important platform to review and strengthen its counter-terrorism strategy by bringing together senior officials from law enforcement agencies, intelligence organizations, security forces, policymakers, and legal experts.

The Anti-Terror Conference enables stakeholders to assess the effectiveness of existing counterterrorism measures, identify operational/

administrative gaps and preparedness, recommend policy, legal & institutional reforms, and promote collaboration, capacity building, and a coordinated national response to strengthen and continuously evolve India's counterterrorism framework in response to an increasingly dynamic security environment.
